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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Surendra Kumar, Orderly E.C. 92024 S/o Sh. Dharam Pal, expired on 27.08.2022 his name is hereby struck off from the pay scroll of this office with effect from 28.08.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*Girish Kathpalia*

14.12.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),

DELHI

*13/12/22*

No. 93293-93312 PF/Admn-III/2022

Dated, Delhi the

15 DEC 2022

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi
3. The Accounts Officer/DDO, North-West District, Rohini Courts, Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, North-West District, Rohini Courts, Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & North-West District, Rohini Courts, Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, & North-West District, Rohini Courts, Delhi
9. The Dealing Official, Pension Cell, North-West District, Rohini Courts, Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Ms. Kaushalya on behalf of the deceased official i.e. Sh. Surendra Kumar Orderly, E.C. /92024 S/o Sh. Dharam Pal R/o H. No. B-37, Gali no. 1 Rajveer Colony ,Gharoli, Extn. Delhi -110096 (Private. Accommodation)

*Anju Bala*

(Anju Bala)

Branch Incharge

Administration Branch-III

Principal District & Sessions Judge (HQs.) Office, Delhi



